

less) reduced from the allocations of the remaining States.

(c) State-UTs-wise details of the resources utilised during 1989-90 under the Yojana are given in the Annexure.

(d) State/UT-wise details of employment generation targets fixed, achievement thereof and percentage achievement during the year 1989-90 under the Yojana are given in the statements [See Appendix CLV Annexure No. 64].

(e) No survey has been made as 1989-90 was the first year of the JRY.

#### **Ownership rights to marketmen in Delhi**

2060. SHRI ATAL BIHARI  
VAJPAYEE:

SHRI ASHWANI KUMAR:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government had examined various aspects of its decision taken in

October, 1989 to confer ownership rights to Meherchand Khanna Market, Lodhi Colony and INA market (among other markets) on lease-hold basis to the authorised allottees;

(b) if so, the progress made so far in the implementation of the decision; and

(c) the names of other markets in Delhi whose allottees are likely to get similar ownership rights?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN):

(a) Yes, Sir.

(b) Process for implementing the decision has been initiated.

- (c) 1. Babu Market (Sarojini Nagar)  
2. Mohan Singh Market  
3. R. K. Puram, Sector VI  
4. R. K. Puram, Sector VIII  
5. R. K. Puram, Sector IX  
6. R. K. Puram, Sector XII  
7. Aliganj Market (Lodhi Colony)  
8. Kasturba Nagar Mkt. (Sewa Nagar)

} Subject to  
} change in  
} land use.

#### **Scheme of fast rail transport for Delhi on cement pillars**

2061. SHRI ASHWANI KUMAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have seen the news item which appeared in the Nav Bharat Times, dated the 30th June, 1990, claiming a scheme of fast rail transport for Delhi on Cement pillars with less consumption of energy, little pollution and lesser investment and installation period, if so, what is the reaction of Government thereto; and

(b) if so, in what way, this scheme differ from the proposal already prepared to solve Delhi's transport problem, in respect of (i) Energy consumption (ii) investment and (iii) installation period?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN):

(a) and (b) Yes, Sir.

It is claimed that the system based on the roller coaster principle should result in fuel saving, less pollution, uninterrupted and faster movement, lesser travel time and lesser investment.

In the absence of technical specifications and detailed drawings and a more in depth